

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS: DELHI

CIRCULAR

To

All the Ld. District Judge (Commercial)
Central & West District

Sir/Madam,

This is in compliance to the directions received from Delhi Judicial Academy and approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West) and to inform you that training programme on Sensitization Programmes on e-Court Services and e-Filing for staff posted in Commercial Courts has been scheduled for 09/11/23 to 10/11/23 from 04:00 pm to 05:00 pm in Conference Room, Ground Floor, Extension Block, Tis Hazari Courts, Delhi.

Your goodself is further requested to direct the staff of respective court to attend the training programme, as per schedule attached herewith.

This issues with the prior approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).



(Sunil Kumar Sharma)
Additional Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

Ref. No. 47088 - 47123 /CIS-TRG.(94)/THC/2023

Dated : 07 NOV 2023

Copy forwarded to information and necessary action to :

1. Sh. Pawan Kumar Jain, Chairman (IT & Digitization)/Centralized Computer Committee, Tis Hazari Courts, Delhi.
2. Sh. Sunil Kumar Sharma, Judge Master Trainer with request to impart the training to the participants being Master Trainer, as per schedule.
3. PS to the Id. Principal District & Sessions Judge (HQs) with request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
4. PS to the Id. Principal District & Sessions Judge (West) with request to place before Id. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
5. Mr. Rajeev Kumar & Mr. Sandeep Chand, JA/DSA to assist the Master Trainers during the training programme, as per schedule.
6. In-Charge, Care Taking Branch, Central District be requested to make necessary arrangements of tea & snacks for the Staff Master Trainers & assisting staff.
7. Reader to the undersigned.
8. Dealing Official (Website)/LAYERS (R&I, Central & West) are requested to upload the same.



(Sunil Kumar Sharma)
Additional Sessions Judge /
Officer In-Charge (Computers)
Tis Hazari Courts, Delhi

Venue : Conference Room, Ground Floor, Extension Block, Tis Hazari Courts, Delhi

	Batch No. 1 (Timing : 4:00 to 5:00 pm) (Date: 09-11-2023)	Batch No. 2 (Timing: 4:00 to 5:00 pm) (Date: 10-11-2023)
S.NO	READER & ASSTT. AHLMAD POSTED IN THE COURT OF SH./MS.	PA/STENOGRAPHER & AHLMAD POSTED IN THE COURT OF SH./MS.
1	SH. SANJEEV KR.AGGARWAL, DISTRICT JUDGE (COMM.)-01, CENTRAL DISTRICT	SH. SANJEEV KR.AGGARWAL, DISTRICT JUDGE (COMM.)-01, CENTRAL DISTRICT
2	DR. KAMINI LAU, DISTRICT JUDGE (COMM.)- 02, CENTRAL DISTRICT	DR. KAMINI LAU, DISTRICT JUDGE (COMM.)- 02, CENTRAL DISTRICT
3	MS ILLA RAWAT, DISTRICT JUDGE (COMM.)-03, CENTRAL DISTRICT	MS. ILLA RAWAT, DISTRICT JUDGE (COMM.)-03, CENTRAL DISTRICT
4	SH. ANIL KR. SISODIA, DISTRICT JUDGE (COMM.)-04, CENTRAL DISTRICT	SH. ANIL KR. SISODIA, DISTRICT JUDGE (COMM.)-04, CENTRAL DISTRICT
5	SH. UMED SINGH, DISTRICT JUDGE (COMM.)-05, CENTRAL DISTRICT	SH. UMED SINGH, DISTRICT JUDGE (COMM.)-05, CENTRAL DISTRICT
6	MS BARKHA GUPTA, DISTRICT JUDGE (COMM.) - 06, CENTRAL DISTRICT	MS. BARKHA GUPTA, DISTRICT JUDGE (COMM.) - 06, CENTRAL DISTRICT
7	MS. KAVERI BAWEJA, DISTRICT JUDGE (COMM.)-07, CENTRAL DISTRICT	MS. KAVERI BAWEJA, DISTRICT JUDGE (COMM.)-07, CENTRAL DISTRICT
8	SH. AMIT KUMAR, DISTRICT JUDGE (COMM.)-08, CENTRAL DISTRICT	SH. AMIT KUMAR, DISTRICT JUDGE (COMM.)-08, CENTRAL DISTRICT
9	SH. DEEPAK GARG, DISTRICT JUDGE (COMM.)-09, CENTRAL DISTRICT, CENTRAL DISTRICT	SH. DEEPAK GARG, DISTRICT JUDGE (COMM.)-09, CENTRAL DISTRICT, CENTRAL DISTRICT
10	SH. AJAY PANDEY, DISTRICT JUDGE (COMM.)- 10, CENTRAL DISTRICT	SH. AJAY PANDEY, DISTRICT JUDGE (COMM.)- 10, CENTRAL DISTRICT
11	SH.SANJAY SHARMA-II, DISTRICT JUDGE (COMM.)-11, CENTRAL DISTRICT	SH.SANJAY SHARMA-II, DISTRICT JUDGE (COMM.)-11, CENTRAL DISTRICT
12	MS RAVINDER BEDI, DISTRICT JUDGE (COMM.)-12, CENTRAL DISTRICT	MS. RAVINDER BEDI, DISTRICT JUDGE (COMM.)-12, CENTRAL DISTRICT
13	SH.SANJEEV KR. SINGH, DISTRICT JUDGE (COMM.)-13, CENTRAL DISTRICT	SH.SANJEEV KR. SINGH, DISTRICT JUDGE (COMM.)-13, CENTRAL DISTRICT
14	COURT, EARLIER PRESIDED OVER BY SH. DINESH BHATT, DISTRICT JUDGE (COMM.) - 01	COURT, EARLIER PRESIDED OVER BY SH. DINESH BHATT, DISTRICT JUDGE (COMM.) - 01
15	MS HEMANI MALHOTRA, DISTRICT JUDGE (COMM.)-02	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMM.)-02
16	SH. DIG VINAY SINGH, DISTRICT JUDGE (COMM.)-03	SH. DIG VINAY SINGH, DISTRICT JUDGE (COMM.)-03
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMM.)-04, WEST DISTRICT	SH. SANJAY JINDAL, DISTRICT JUDGE (COMM.)-04, WEST DISTRICT
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMM.)-05 , WEST DISTRICT	SH. AJAY GUPTA, DISTRICT JUDGE (COMM.)-05 , WEST DISTRICT
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMM.)-06, WEST DISTRICT	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMM.)-06, WEST DISTRICT

Note : This list does not reflect seniority of Ld. Judicial Officers

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